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ITEM NO.2

Court No.2

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. NOS. 3-4 IN WRIT PETITION (CIVIL) NO(s). 243 OF 2013

NIMT INSTITUTE OF EDUCATION

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(for directions and office report)

Date: 21/05/2013 This matter was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE DIPAK MISRA
(VACATION BENCH)

For Petitioner(s)

Mr. Jayant Bhushan, Sr. Adv.
Mr. Anurag Dubey, Adv.
Mr. D.P. Pande, Adv.
Ms. Bhawana Pande, Adv.
Mr. Maneesh Dubey, Adv.
Mr. Manish K. Bishnoi, Adv.

For Respondent(s)

Mr. Ameet Singh, Adv.
Mr. Praveen Swarup, Adv.

UPON hearing counsel the Court made the following
O R D E R

Issue notice to Mr. M.R. Shamshad, learned counsel for the
State of U.P.

List on Tuesday, the 28th May, 2013.

| (DEEPAK MANSUKHANI)
| Court Master

| (M.S. NEGI)
| Court Master